

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED
CIN : L15421TN1987PLC014454
Date of commencement of CIRP: 29th July 2021

LIST OF CREDITORS
Summary as on 27-04-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2017

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Annexure-3)

| Sl NO | Name of the Creditor | Details of Claim Received | | Details of Claim Admitted | | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|----------|--|---------------------------|----------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|---------------------|--------------------------|
| | | Date of Receipt | Amount claimed | Amount of Claim admitted | Nature of Claim | Amount Covered by Security Interest | Amount Covered by guarantee | Whether Related Party? | | | | | | % of Voting Share in CIC |
| A | Independent Financial Creditors | | | | | | | | | | | | | |
| 1 | Indian Bank | 12-08-2021 | 203,60,90,613 | 190,21,73,180 | Financial Debt | 190,21,73,180 | 190,21,73,180 | No | 26.89 | 0 | 0 | 0 | 13,39,17,433 | |
| 2 | State Bank of India | 12-08-2021 | 141,40,94,080 | 119,35,52,644 | Financial Debt | 119,35,52,644 | 119,35,52,644 | No | 16.87 | 0 | 0 | 0 | 22,05,41,436 | |
| 3 | Indian Renewable Energy Development Agency Ltd (IREDA) | 12-08-2021 | 105,98,33,080 | 100,20,36,809 | Financial Debt | 100,20,36,809 | 100,20,36,809 | No | 14.16 | 0 | 0 | 0 | 5,77,96,271 | |
| 4 | Sugar Development Fund (SDF), Ministry of Consumer Affairs Represented by IFCI Limited | 18-08-2021 | 57,19,86,086 | 49,00,75,250 | Financial Debt | 49,00,75,250 | 49,00,75,250 | No | 6.93 | 0 | 0 | 0 | 8,19,10,836 | |
| 5 | Central Bank of India | 10-08-2021 | 65,13,56,858 | 54,24,67,156 | Financial Debt | 54,24,67,156 | 54,24,67,156 | No | 7.67 | 0 | 0 | 0 | 10,88,89,702 | |
| 6 | CICI Bank Limited | 12-08-2021 | 44,84,45,794 | 40,12,01,663 | Financial Debt | 40,12,01,663 | 40,12,01,663 | No | 5.67 | 0 | 0 | 0 | 4,72,44,131 | |
| 7 | Bank of India | 11-08-2021 | 41,73,22,939 | 32,38,13,030 | Financial Debt | 32,38,13,030 | 32,38,13,030 | No | 4.58 | 0 | 0 | 0 | 9,35,09,909 | |
| 8 | IDBI Bank Ltd | 10-08-2021 | 48,51,97,323 | 32,38,15,734 | Financial Debt | 32,38,15,734 | 32,38,15,734 | No | 4.58 | 0 | 0 | 0 | 16,13,81,588 | |
| 9 | Union Bank of India | 13-08-2021 | 28,41,46,264 | 27,19,86,072 | Financial Debt | 27,19,86,072 | 27,19,86,072 | No | 3.84 | 0 | 0 | 0 | 1,21,60,192 | |
| 10 | South Indian Bank Limited | 11-08-2021 | 31,07,42,028 | 27,74,92,380 | Financial Debt | 27,74,92,380 | 27,74,92,380 | No | 3.92 | 0 | 0 | 0 | 3,32,49,648 | |
| 11 | Indian Overseas Bank | 10-08-2021 | 19,77,51,503 | 18,22,33,906 | Financial Debt | 18,22,33,906 | 18,22,33,906 | No | 2.58 | 0 | 0 | 0 | 1,55,17,597 | |
| 12 | Federal Bank | 11-08-2021 | 18,23,22,588 | 16,43,31,814 | Financial Debt | 16,43,31,814 | 16,43,31,814 | No | 2.32 | 0 | 0 | 0 | 1,79,90,774 | |
| | Total | | 805,92,89,155 | 707,51,79,638 | 0 | 707,51,79,638 | 707,51,79,638 | 0 | 100.00 | 0 | 0 | 0 | 98,41,09,517 | |

Note:

1 to 12. Notes attached in separate annexure as "Annexure to the List of Financial Creditors of Dharani Sugars & Chemicals Limited – Security Interest Captured as per Form C".

13. Admitted amount is based on the amount outstanding as per the audited financial statements of the company & the interest workings shared by the management on the borrowings for the period from the date of classification of NPA by the respective claimant to the date of commencement of CIRP. However, the Company has not applied interest on borrowings in the audited financial statements since the date of classification of the account as Non Performing Asset by the respective banks / financial institutions.

